

DIVISION BENCH

S-8

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/17(KB)2022
IA(COMPANIES.ACT)/127(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	AUROMA COKE LTD VS IMPEX FERRO TECH LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr.Rahul Sharma ,Adv.] For the IRP
Mr.Rajiv Kr.Agarwal, Adv.]
Ms.Pallavi Ray, Adv.]

O R D E R

1. Ld.counsel for the IRP present.

2. **IA(COMPANIES.ACT)/127(KB)2024-**

- i. This IA has been filed by the IRP placing on record 1st Progress Report which is at page 11 and this application is duly supported by an affidavit of IRP at page 9.
- ii. This progress report is taken on record and IA is accordingly **allowed and disposed of.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**